

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/158(KB)2023
IN
C.A.(CAA)/125(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	NICE DEALERS PRIVATE LIMITED
UNDER SECTION	SEC. 230-232, SEC 234

Appearance via video conference/physically

For the Petitioner

Mr. Jitendra Patnaik, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **27.06.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**